

Government of India
Ministry of Finance
Department of Expenditure

RAJYA SABHA
UNSTARRED QUESTION NO. 1028

TO BE ANSWERED ON TUESDAY, JULY 26, 2022
SRAVANA 4, 1944 (SAKA)

COMMENTS OF DoE ON AGNIPATH SCHEME

QUESTION

1028: SHRI JAVED ALI KHAN:

Will the **Minister of FINANCE** be pleased to state:

- (a) whether the Ministry of Defence had sought comments/concurrence of Department of Expenditure (DoE) for introduction of Agnipath Scheme in Army, Navy and Air Force;
- (b) if so, the details thereof along with the details of comments offered by DoE;
- (c) whether the Ministry of Defence had also sought concurrence/comments regarding stoppage of pension and gratuity to Agniveers; and
- (d) if so, the details thereof and details of comments placed on record by DoE?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b): The Agnipath Scheme has been formulated and finalized by Ministry of Defence/Department of Military Affairs (MoD/DMA) and implemented with the approval of Union Cabinet.

In the process of finalization of the Scheme, extensive inter-ministerial deliberations were made by MoD in which senior Officers of Department of Expenditure have participated. The deliberations included inter-alia pay, allowances and allied benefits, etc., to be given to Agniveers recruited through Agnipath Scheme. The recommendations and suggestions provided during collegiate meetings attended by Service Chiefs and Secretaries of relevant Departments have been factored in finalization of the Scheme.

(c) and (d): The Agniveers will be provided with a Seva Nidhi package on completion of four years engagement period.
